

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2212
TO BE ANSWERED ON- 12/02/2026

BENEFITS OF PROPOSED DIGITAL PLATFORM FOR FRA

†2212. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the benefits of the proposed National Forest Rights Act (FRA) Digital Platform for the Forest Rights Committees falling under the Dahod Lok Sabha Constituency;
- (b) whether similar verification and validation drives are also proposed to be undertaken in the tribal blocks of the Dahod Lok Sabha constituency and if so, the details thereof; and
- (c) the number of Scheduled Tribes students from the Dahod Lok Sabha Constituency who were awarded scholarships for higher studies abroad during the period 2023–26 and the success rate in the selection process?

ANSWER

MIISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGA DAS UIKEY)

- (a):** The development of National Level FRA digital platform is at initial stage. The Forest Rights Committees can see the claim status filed under the Forest Rights Act, 2006. Further, the aggregated data under this platform can be useful to avail the benefits of Government Scheme.
- (b):** A separate field visit to Dahod Lok Sabha Constituency is not under consideration in MoTA.
- (c):** No ST students from the Dahod Lok Sabha Constituency were awarded scholarships for higher studies abroad under the scheme of "National Overseas Scholarship (NOS) for ST students" during the period 2023–26.
